

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Yes, Sir. A few banks have appointed their chief executive officers as their wholetime Chairman.

(b) This is in consonance with the Government's policy relating to social control over banks.

RAID ON OFFICES OF JUTE SHIPPERS IN CALCUTTA

5341. SHRI HIMATSINGKA: Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 364 on the 30th November, 1967 and state:

(a) whether the investigations in respect of the three other firms which were also raided and searched by the Calcutta Customs have since been completed; and

(b) if so, the result of the investigations and which are being prosecuted?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) The investigations in respect of these three firms are still in progress.

(b) Does not arise.

INCOME TAX EVASION ON SALE OF FILMS

5342. SHRI YASHPAL SINGH: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred question No. 2574 on the 30th November, 1967 regarding Income-tax evasion on sale of films and state:

(a) the names and other details of the parties whose execution of deeds at lesser value in respect of sale of films has come to the notice of Government; and

(b) the action taken in the matter?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI):

Name of producer	Name of Film	Amount of on-money
		Rs.
(a) (i) Prasad Production	Iruvar Ullam	1,00,000
(ii) Satya Movies	Diva Thai	34,000
(iii) A. V. M. Limited	Karpagam	20,000
(iv) Sembli Traders	Dharmam Thalai Kakkum	75,000
(v) Rajendran Pictures	Alli	20,000
(vi) Vijayalakshmi Pictures	Navarathri	16,000

(b) Steps are being taken to consider the on-money in the assessments of parties concerned.

PROJECTS IN COLLABORATION WITH FOREIGN COUNTRIES

5343. SHRI G. S. MISHRA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that for number of projects, like Korba and Satpura Thermal Projects in Madhya Pradesh, the work was initiated with foreign assistance and loan negotiated and the major equipments ordered without waiting for technical clearance and formal approval of the Planning Commission;

(b) whether it is also a fact that for the expansion of Pathratu, Handuaganj Projects etc. the imports from USSR are being considered without looking into indigenous capacity; and

(c) if so, the reasons therefor?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a)

An illustrative list of thermal or hydro-electric projects for which orders for plant and machinery were placed pending formal clearance and approval of the final project report was indicated in reply to Lok Sabha Unstarred Question No. 7090 on 27th July, 1967. In respect of Korba Project Stage II, work was initiated,